

शैड्यूल्ड कास्ट और शैड्यूल्ड ट्राइब्स कमीशन की रिपोर्ट आ गई है...

अध्यक्ष महोदय : ठीक है, फिर ?

श्री रामस्वरूप राम : यह रिपोर्ट 1981-82 को सदन के सभापटल पर रखी गई है। इसलिए मेरा आपसे अनुरोध है कि उस पर भी चर्चा होनी चाहिए।

अध्यक्ष महोदय : आप कुछ दीजिए, मैं करवाने के लिए तैयार बैठा हूँ।

...(व्यवधान)...

श्री मनोराम बागड़ी (हिसार) : अध्यक्ष जी, मैंने नियम 377 के अधीन "टपरी जाति संघ" का एक मजमून पढ़ा था। उनकी 193 जातियों को विमुक्त जातियों में शामिल किया जाय। लेकिन रेडियो ने घोषणा की है कि उनको हरिजनों में शामिल किया जाय...

अध्यक्ष महोदय : मुझे आपका पत्र मिल गया है, मैंने उसे मिनिस्टर को भेज दिया है। लेकिन मैं एक बात कहना चाहता हूँ—चाहे रेडियो हो, दूर-दर्शन हो या प्रेस हो, मेरी सबसे विनती है कि वे कार्यवाही को ध्यान से सुनें और जो हाउस में कहा जाय, वही रिपोर्ट करें। इस काम में हमें और उन को साथ मिलकर चलना चाहिए।

PROF. K.K. TEWARY (Buxar) : Mr. Speaker, Sir, you will kindly recall that we had given a Calling Attention notice about the murder of an IPS officer in the Garden Reach area of West Bengal. The IPS officers belonging to this All India Service are agitated, and then the real culprit has been arrested...

(Interruptions)

MR. SPEAKER : Now, Papers Laid. Mr. Shivraj Patil.

12.05 hrs.

PAPERS LAID ON THE TABLE

Annual Report etc. of the Council of Scientific and Industrial Research, New Delhi for 1982-83

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research New Delhi, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1982-83 together with Audit Research thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1982-83.

- (1) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See LT-8084/84]

Annual Report etc. of the Central Tool Room, Ludhiana for 1982-83

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1982-83 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Gov-

ernment on the working of the Central Tool Room, Ludhiana, for the year 1982-83.

[Placed in Library. See No. LT-8085/84]

12.06 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Seventy-third Report

SHRI G. LAKSHMANAN (Madras North) : Sir, I beg to present the Seventy-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.06½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Seventy-ninth Report

SHRI MADHUSUDAN VAIRALE (Akola) : Sir, I beg to present the Seventy-ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Seventy-first Report of the Committee on Bharat Aluminium Company Ltd.

12.07 hrs.

SHRI K. MAYATHEVAR (Dindigul) : The situation in Sri Lanka is more serious, even according to the statement of the hon. Minister. I want to know the reaction of the Government...

MR. SPEAKER : Please sit down.

(Interruptions)**

MR. SPEAKER : I have already told you that we shall discuss it. I am not allowing him.

(Interruptions)**

MR. SPEAKER : I have already assured you that we shall have a discussion.

(Interruptions)**

MR. SPEAKER : Mr. Mayathevar, why are you agitated unnecessarily? I have already committed to you that we shall have a discussion. Please sit down.

(Interruptions)**

MR. SPEAKER : But you cannot force it down my throat. Please sit down now.

Now, discussion under rule 193. Prof. Madhu Dandavate.

12.08 hrs.

DISCUSSION ON THE STATEMENT MADE BY THE MINISTER OF HOME AFFAIRS IN THE HOUSE ON 2 APRIL, 1984 REGARDING AKALIS' DEMANDS CONCERNING ARTICLE 25 OF THE CONSTITUTION AND INCIDENTAL MATTERS

PROF. MADHU DANDAVATE (Rajapur) : Mr. Speaker, Sir, I rise once again to initiate discussion on the situation in Punjab and also the Home Minister's statement made in this House on 2nd April regarding Akalis' demands concerning Article 25 of the Constitution and related matters, that means, the violence that is taking place there.

Sir, permit me to say that as the records of the debates of Lok Sabha are piling up, at the same time we find that as far as Punjab is concerned, the dead bodies are also piling up and when I find that in the face of various debates that we raised in the House, there is a degree of apathy, insensitivity and also unresponsiveness on the part of the Government. Sometimes a feeling comes to my mind that to raise such issues on the floor of the House is a futile exercise and a futile exercise, but despite that we do not give up the hope. We are still hoping that with the pressure of public opinion and by the expression of the voice of the Parliament, the Government will be required and forced to give up its present adamant policy and try to see that there is a greater security in Punjab and elsewhere without, of course,